GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

RAJYA SABHA

UNSTARRED QUESTION No. 2539 TO BE ANSWERED ON 08.08.2018

EMPLOYMENT UNDER NATIONAL SKILL DEVELOPMENT MISSION

2539. SHRI AHMED PATEL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) how many people have been skilled by the Central Government under the National Skill Development Mission;
- (b) the year-wise for the last three years;
- (c) how many of those skilled have received jobs;
- (d) the year-wise details for the last three years; and
- (e) what steps are being taken by Government to ensure that those who are being skilled find ready employment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) to (e) The National Skill Development Mission (NSDM) was launched on 15th July, 2015 to provide a strong institutional framework to rapidly implement and scale up skill development efforts across the country. Under this initiative, there are more than 40 schemes/programmes run by around 20 Ministries/Departments which provide a variety of skill development training. As per the information provided by the Ministries/Departments, a total of 104.16 lakh, 89 lakh and 87 lakh individuals were trained during 2015-16, 2016-17 and 2017-18 respectively.

Under Ministry of Skill Development and Entrepreneurship, long term training is provided through Industrial Training Institutes (ITIs). There are 14,273 ITIs in the country with seating capacity of 30.7 lakhs. Short term training is imparted through Pradhan Mantri Kaushal Vikas Yojana (PMKVY), a flagship scheme of the Ministry. Under PMKVY 2.0 (2016-20), 31.12 lakh candidates have been trained in the country so far. The placement data is reported within 90 days of certification of trained candidates. Of those certified under PMKVY (2016-2020) as on 10.07.2018, 7.06 lakh candidates have been placed in various sectors across the country.

As per the placement guidelines of PMKVY 2.0 (2016-2020), Training Providers (TPs) are mandated to facilitate placements of certified candidates. To do so, TPs have to organize Placement/Rozgar Melas every six months with support from the Sector Skill Councils and to ensure the participation of local industry along with awareness building in aspiring youth. Placement data of the Scheme is captured on the Skill Development Management System (SDMS) portal on monthly basis. Further, as per the Common Norms, the reimbursement of 20% of training cost to training centres is made only after wage employment or self employment is assured to at least 70% of the certified candidates.
